

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1230
(To be answered on the 27th July 2023)**

REFUND BY GO FIRST AIRLINE

**1230. DR. A. CHELLAKUMAR
SHRI GAURAV GOGOI
ADV. ADOOR PRAKASH**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

(a) the details of measures that the Government has taken to promote the development of mega-carriers in the country; and

(b) whether the Government is aware of complaints of passengers regarding non-refund of booked tickets since the Go First airline stopped service and if so, the action taken by the Government thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): The Government has aimed to provide a conducive environment for overall growth of the Indian Aviation Sector under the aegis of the National Civil Aviation Policy, 2016.

(b) : As per the information provided by M/s Go First, the Interim Resolution Professional(IRP) has already commenced the process for inviting the claims, including for the refunds, for which the provision is available on the website of the airline at "flygofirst.com/nclt-proceedings/" and "www.gofirstclaims.in/claims".
